

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-291/ND/2017

In the matter of :
Crocus Travel (P) Limited

.. PETITIONER

SECTION :
Under Section 252 (3)

Order delivered on 25.1.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

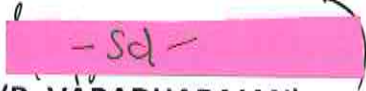
For the Petitioner /applicant :-

For the Respondent/Corporate Debtor :

For the Intervener : Mr. Manish Raj, Co. Prosecutor

ORDER

At the request of the parties, the matter is adjourned to 05.2.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
25.1.2018